

Notice dtd. 17-6-93  
served on R.No 2 & 3 & 4  
on dt. 22-6-93

MD

Notice dtd. 17-6-93  
served on R.No. 4 on  
dt. 29-6-93

MD

Notice dtd. 17-6-93  
issued to applicant  
recd. back unserved  
under postal remark K  
"Not claimed"

MD

M.P.No. 898/93 for  
production of documents,  
fixed on 22-11-93.  
present 12/12.

Per Tribunal Date: 22/11/93  
Applicant in person / by Mr. Gangel  
Advocate / Respondent by Mr. Masarik  
Council. for want of time  
The matter adjourned to 7.12.93  
for final hearing  
Dy. Registrar

Per Tribunal Date: 22/11/93  
Applicant in person / by Mr. Gangel  
Advocate / Respondent by Mr. Masarik  
Council. for want of time  
The matter adjourned to 7.12.93  
for final hearing  
Dy. Registrar

Per Tribunal Date: 8/2/94  
Applicant in person / by Mr. Gangel  
Advocate / Respondent by Mr. Masarik  
Council. for want of time  
The matter adjourned to 06/4/94  
for final hearing  
Dy. Registrar

06/4/94

Per Tribunal Date: 6/4/94  
Applicant in person / by Mr. Gangel  
Advocate / Respondent by Mr. Masarik  
Council. for want of time  
The matter adjourned to 29/6/94  
for final hearing & only a sum 898/93  
Dy. Registrar